

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 155 of 2013 &
IA. Nos. 223 of 2013 & 40 of 2014

Dated : 1st July, 2014

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

The Indian Hotels Co. Ltd & Anr. ... Appellant(s)

Versus

**Maharashtra Electricity
Regulatory Commission & Anr.Respondent(s)**

Counsel for the Appellant(s) : Ms. Kanika for
Mr. Sitesh Mukherjee

Counsel for the Respondent(s) : Mr. Harinder Toor
Mr. Mukesh Kumar a/w
Mr. Rajendra Dubal
Mr. Rajendra Patsute (Reps.) for R.2
Mr. Kumar Rachit for R.1

ORDER

Additional Written Submissions have been filed by the Respondent. But the learned counsel for the Appellant seeks some more time to file his comprehensive Written Submissions. Accordingly, he is directed to file the same on or before 03.07.2014 after serving copy on the other side.

Post the matter for Reporting Compliance on **07.07.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/js